

<i>Sl. No.</i>	<i>Name of the State/UTs</i>	<i>Per capita availability of drinking water (litres)</i>
1	2	3
17.	Nagaland	40
18.	Orissa	
19.	Punjab	40
20.	Rajasthan	33
21.	Sikkim	40
22.	Tamil Nadu	40
23.	Tripura	25
24.	Uttar Pradesh	25
25.	West Bengal	
26.	Andaman & Nicobar Islands	
27.	Chandigarh	115
28.	Daman & Diu	
29.	Lakshadweep	
30.	Pondicherry	40
31.	Delhi	68
32.	Dadra & Nagar Haveli	25

Blank means informations is awaited from the State/UT Government.

Investment in Neyveli Lignite Power Project

Will the Minister of COAL be pleased to state:

5640. SHRI R. DHANUSKODI
ATHITHAN:
SHRI C. SREENIVAASAN:

(a) whether any offer has been made by any foreign company or the NRI for investment in Neyveli Lignite Power Generation

Projects in Tamil Nadu and Rajasthan; and

(b) if so, the details thereof and with result?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOURA): (a) The following offers have been received for investment in Neyveli Lignite Corporation's power generation projects:-

S.No.	Name of the firm	Name of the Project
1.	ST Power Systems (NRI-USA)	Zero Unit (1x210 MW) at Neyveli, Tamilnadu
2.	M/s. Coleman Associates (Australian firm)	Barsingsar mine (1.7 mty)-cum-power (2x120 MW) project at Barsingsar in Bikaner District of Rajasthan.

(b) The offer of M/s. ST Power Systems is for investment in the power station project with lignite linkage to be provided by NLC. The offer is being examined.

M/s. Coleman Associates' offer is for investment in both, the mine and the Thermal Power Station, of Barsingsar project. This is being examined along with the legal amendments necessary to permit captive mining of lignite in the private sector.

No final decision has been taken as yet in respect of either of these projects/offers.

Damage to Neyveli Lignite Corporation

5641. SHRI K. RAMAMURTHI TINDIVANAM: Will the Minister of COAL be pleased to state:

(a) whether the cyclone precautionary measures were undertaken by the Neyveli Lignite Corporation during the recent cyclonic storm and flood which hit Neyveli;

(b) whether the cyclone warning system was made use of to take precautionary measures and how far the system was effective;

(c) the reasons for extensive damage to the Lignite mines despite advance warning system; and

(d) the total loss caused to Neyveli lignite corporation because of flooding of mine in the last year flood?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOURA): (a) Yes, Sir.

(b) Yes, Sir. On information of anticipated heavy rains, certain precautionary steps, such as positioning of bulldozers and trench cutter at strategic points and storing of gunny bags and sand fillings etc. were taken.

(c) The unusual quantum of rainfall in the second half of November, 1991 combined with breaches in tanks, inadequacy of drainage channels upstream in the region and also breaches along the Manimukthar river caused heavy unprecedented inrush of water, leading to flooding of the mine.

(d) The anticipated shortfall in income and extra expenditure on account of the flooding is about Rs. 47.91 crores.